seeking the approval/re-approval is incorrect, then the approval/re-approval granted by the Ministry of Tourism, Government of India shall stand withdrawn with immediate effect and Director/Owner/Partner/Chairman/Managing Director/CEO and Authorized representative of the OTA shall be liable for facing criminal proceedings for misrepresentation of facts to the Ministry of Tourism, Government of India.

Setting up of yoga schools

†278. SHRI RAM NATH THAKUR: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether it is a fact that Government has set up yoga schools in all the States for maintaining health of the people through yoga;
 - (b) if so, the details thereof; and
- (c) the details and the number of yoga colleges opened in the country, especially in Bihar during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) There is no such scheme with Government of India to set up yoga schools in all the States for maintaining health of the people through yoga.

- (b) Does not arise in view of the (a) above.
- (c) No such yoga colleges have been opened in the country, especially in Bihar during the last three years by Ministry of AYUSH.

Vacant senior positions in Siddha system of medicine

- 279. DR. T. SUBBARAMI REDDY: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:
- (a) the number of sanctioned posts of Advisors and Joint Advisors working in each system like Ayurveda, Unani, Siddha and Homoeopathy;
- (b) whether the post of Joint Advisor in Siddha system has been filled, if not, the reasons therefor; and

[†]Original notice of the question was received in Hindi.